NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **HON'BLE MEMBER (TECHNICAL)** **TMT. T.KRISHNA VALLI** **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/46/KOB/2024 in CP(IBC)/56/KOB/2022
SECTION	SEC. 60(5) IBC
NAME OF PARTIES	REGIONAL PROVIDENT FUND COMMISSIONER - II V/S DILEEP K P (RP) IN THE MATTER OF SREE SANKARA COMMUNITY FOR AYURVEDA CONSCIOUSENESS LTD.
PETITIONERS ADVOCATE/ PROFESSIONAL	SAJEEV KUMAR K GOPAL, ASWATHY BABU
RESPONDENTS ADVOCATE/ PROFESSIONAL	

17 April 2024

O R D E R

IA(IBC)/46/KOB/2024 in CP(IBC)/56/KOB/2022

This is an IA bearing No. 46/KOB/2024 filed by the applicant Viz., Regional Provident Fund Commissioner- II seeking various prayers under the prayer clauses. In the said application, the Applicant has arrayed Resolution Professional, Mr. Dileep K P as the party respondent.

Learned Counsel, Mr. Sajeev Kumar K Gopal appears physically on behalf of the Applicant. Learned Authorised Representative, Mr. N R Krishnan Unni appears physically on behalf of the Resolution Professional.

Matter heard for a considerable time and **reserved for orders.**

Sd /- **Sd /-**

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

T.KRISHNA VALLI
MEMBER (JUDICIAL)